

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.05.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson.

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1750 of 2019 in Comp. App. (AT) (Ins) No. 792 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors. With	Aditya Narayan	Rajiv S. Roy(R-SBI)
2.	Comp. App. (AT) (Ins) No. 793 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Aditya Narayan	Rajiv S. Roy(R-SBI)

10:35 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1726 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018 & I.A. No. 1830 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors.	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
2.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
3.	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
4.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
5.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 551 of 2019	NTPC Ltd. Vs. Satish Kumar Gupta & Ors.	Ashim Vachher	
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1727 of 2019 in Contempt Application(MRTP) No. 01 of 2013 & Compensation Application (MRTP)No.114 of 2008	Aasim Mohammad Vs. Ashley Concessio (Proprietor), Pragati Land & Housing Corporation	Aasim Mohammad	
2.	Comp. App. (AT) (Ins) No. 511 of 2019	Sethuram Spinners Pvt Ltd. Vs. Sri Ramajayam Spintext Pvt Ltd.	Swati Bansal	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors.	B.Karuna Karan	Madhusmita Bora
4.	Comp. App. (AT) (Ins) No. 563 of 2019	Nandakini Contractors Pvt Ltd. Vs. Hirakund Industrial Works Ltd.	Pankaj Jain	
5.	Comp. App. (AT) (Ins) No. 564 of 2019	Ashish Naithani. Vs. Anil Matta & Anr.	Mrinal	Shwetank Singh
6.	Comp. App. (AT) (Ins) No. 565 of 2019	K.K Kohli & Ors. Vs. Trustworthy Gems & Jewellers Pvt Ltd.	T.Rajat Krishna	
7.	Comp. App. (AT) (Ins) No. 566 of 2019	Radha Kohli & Ors. Vs. Logical Jewellers Pvt Ltd.	T.Rajat Krishna	
8.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Priyanka
9.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas	Ankur Singh	
10.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas	Arjun Krishnan	
11.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao	Mahesh Agarwal
12.	Comp. App. (AT) No. 130 of 2019	Neena V Patel. Vs. Central India Tobacco Products Pvt Ltd & Ors.	Sumeer Sodhi	
13.	Comp. App. (AT) No. 131 of 2019	Neena V Patel. Vs.	Sumeer Sodhi	

		Mohanlal Hargovinddas Bidi Udyog Pvt Ltd & Ors.		
14.	Comp. App. (AT) No. 132 of 2019	Neena V Patel. Vs. Kohinoor Tobacco Products Pvt Ltd & Ors.	Sumeer Sodhi	
15.	Comp. App. (AT) No. 133 of 2019	Neena V Patel. Vs. Southern India Bidi Works Pvt Ltd & Ors.	Sumeer Sodhi	
16.	Comp. App. (AT) No. 134 of 2019	Neena V Patel. Vs. Akhand Jyoti Trading Ltd & Ors.	Sumeer Sodhi	
17.	Comp. App. (AT) No. 135 of 2019	Neena V Patel. Vs. Paramjyoti Tobacco Products Ltd & Ors.	Sumeer Sodhi	

For Admission (After Notice)

18.	Comp. App (AT) (Ins) No. 628 of 2018	Naresh Kumar Sharma Vs. Oriental Bank of Commerce & Anr.	K.G. Verma	Niti Jain (R1) Tushar Tyagi -RP
19.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
20.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	Misha, Siddhant Kan
21.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber- R3 Abhishek Anand- R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj- R10&11
22.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors. with	Prithu Garg	Siddharm jain-R1
23.	Comp. App. (AT) (Ins) No. 413 of 2019	Regional Provident Fund Commissioner, Tirunelveli Vs. Gopalsamy Ganesh Babu & Ors.	Prithu Garg	Siddharm jain-R1

Note: The Court will rise at 12:30 PM.

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By Order
-sd/-

Registrar